

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA Nos. 427 & 428 of 2016  
in DFR No. 807 of 2016**

**Dated: 28<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd., .....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. G. Saikumar  
Mr. Nitish Gupta  
Ms. Sowmya Saikumar

Counsel for the Respondent(s) :

**ORDER**

**IA Nos. 427 & 428 of 2016**

*(Appls. for condonation of delay in re-filing & filing the appeal)*

Issue notice to the Respondents returnable on 08.08.2016. Dasti, in addition, is permitted.

List the matter on **08.08.2016.**

**(I. J. Kapoor)  
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)  
Chairperson**